



ORIGINAL

क्रम सं/ Serial No. : 162046



पेटेंट कार्यालय, भारत सरकार

The Patent Office, Government Of India

डिजाइन के पंजीकरण का प्रमाण पत्र | Certificate of Registration of Design

डिजाइन सं. / Design No. : 405306-001

तारीख / Date : 20/01/2024

पारस्परिकता तारीख / Reciprocity Date* :

देश / Country

प्रमाणित किया जाता है कि संलग्न प्रति में वर्णित डिजाइन जो IOT BASED SOLAR EMPOWERED AGRICULTURE ROBOT से संबंधित है, का पंजीकरण, श्रेणी 15-03 में 1.Dr. Gopala Rao Thellaputta 2. Dr.L Chaitanya Maddila 3.Dr Thiruma Valavan A 4.Dr.S.Karthikeyan 5.Dr. Twisha Sain 6.Dr N Nagabhooshanam के नाम में उपर्युक्त संख्या और तारीख में कर लिया गया है।

Certified that the design of which a copy is annexed hereto has been registered as of the number and date given above in class 15-03 in respect of the application of such design to IOT BASED SOLAR EMPOWERED AGRICULTURE ROBOT in the name of 1.Dr. Gopala Rao Thellaputta 2. Dr.L Chaitanya Maddila 3.Dr Thiruma Valavan A 4.Dr.S.Karthikeyan 5.Dr. Twisha Sain 6.Dr N Nagabhooshanam.

डिजाइन अधिनियम, 2000 तथा डिजाइन नियम, 2001 के अध्याधीन प्रावधानों के अनुसरण में।

In pursuance of and subject to the provisions of the Designs Act, 2000 and the Designs Rules, 2001.



Handwritten signature of the Controller General of Patents, Designs and Trade Marks

जारी करने की तिथि : 28/03/2024
Date of Issue

महानियंत्रक पेटेंट, डिजाइन और व्यापार चिह्न
Controller General of Patents, Designs and Trade Marks

*पारस्परिकता तारीख (यदि कोई हो) जिसकी अनुमति दी गई है तथा देश का नाम। डिजाइन का स्वत्वाधिकार पंजीकरण की तारीख से दस वर्षों के लिए होगा जिसका विस्तार, अधिनियम एवं नियम के निबंधनों के अधीन, पाँच वर्षों की अतिरिक्त अवधि के लिए किया जा सकेगा। इस प्रमाण पत्र का उपयोग विधिक कार्यवाहियों अथवा विदेश में पंजीकरण प्राप्त करने के लिए नहीं हो सकता है।
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